

**IN THE COURT OF SH. BHARAT AGGARWAL, CIVIL JUDGE-  
02 (WEST), TIS HAZARI COURT, DELHI**

**Misc. NO.26/2017**

Ashok Saran HUF

Plaintiff

Versus

Sh. R.S. Chhabra

Defendant

**THROUGH CISCO WEBEX VIDEO CONFERENCING**

Date:17/08/2020

Present:- None.

None joined the video conferencing, therefore, the matter could not be heard.

Put up for purpose fixed on 28/10/2020.

A copy of this order be sent to the filing/computer branch Tis Hazari Court, Delhi for uploading the same on the official website of District Courts.

Bharat Aggarwal  
C.J-02, West, THC, Delhi

dt.17/08/2020

**IN THE COURT OF SH. BHARAT AGGARWAL, CIVIL JUDGE-  
02 (WEST), TIS HAZARI COURT, DELHI**

**Misc. NO.258/2017**

Raghunandan Saran Ashok Saran HUF

Plaintiff

Versus

Ghaziabad Engineering Company Limited

Defendant

**THROUGH CISCO WEBEX VIDEO CONFERENCING**

Date:17/08/2020

Present:- None.

None joined the video conferencing, therefore, the matter could not be heard.

Put up for purpose fixed on 28/10/2020.

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Bharat Aggarwal  
C.J-02, West, THC, Delhi  
dt.17/08/2020

**IN THE COURT OF SH. BHARAT AGGARWAL, CIVIL JUDGE-  
02 (WEST), TIS HAZARI COURT, DELHI**

**SUIT NO.1749/2019**

Sh. Amit

Plaintiff

Versus

Adron Interior Pvt. Ltd.

Defendant

**THROUGH CISCO WEBEX VIDEO CONFERENCING**

Date:17/08/2020

Present:- None.

None joined the video conferencing, therefore, the matter could not be heard.

Put up for purpose fixed on 28/10/2020.

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Bharat Aggarwal  
C.J-02, West, THC, Delhi

dt.17/08/2020

**IN THE COURT OF SH. BHARAT AGGARWAL, CIVIL JUDGE-  
02 (WEST), TIS HAZARI COURT, DELHI**

**SUIT NO.79/2020**

Sh. Himanshu Arora

Plaintiff

Versus

Sh. Tarun Kapoor

Defendant

**THROUGH CISCO WEBEX VIDEO CONFERENCING**

Date:17/08/2020

Present:- None.

None joined the video conferencing, therefore, the matter could not be heard.

Put up for purpose fixed on 28/10/2020.

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Bharat Aggarwal  
C.J-02, West, THC, Delhi  
dt.17/08/2020

**IN THE COURT OF SH. BHARAT AGGARWAL, CIVIL JUDGE-  
02 (WEST), TIS HAZARI COURT, DELHI**

**SUIT NO.82/2020**

Sh. Gurpreet Singh

Plaintiff

Versus

Sh. Yashpal

Defendant

**THROUGH CISCO WEBEX VIDEO CONFERENCING**

Date:17/08/2020

Present:- None.

None joined the video conferencing, therefore, the matter could not be heard.

Put up for purpose fixed on 28/10/2020.

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Bharat Aggarwal  
C.J-02, West, THC, Delhi  
dt.17/08/2020

**IN THE COURT OF SH. BHARAT AGGARWAL, CIVIL JUDGE-  
02 (WEST), TIS HAZARI COURT, DELHI**

**SUIT NO.608579/2016**

Sh. Agosh Jain

Plaintiff

Versus

Sh. Naveen Sharma

Defendant

**THROUGH CISCO WEBEX VIDEO CONFERENCING**

Date:17/08/2020

Present:- None.

Matter is listed for PE. As per the Circular No.26/DHC/2020 dt.30/07/2020 of Hon'ble High Court of Delhi, only the ex-parte evidence matters are to be taken up and contested evidence matters are not to be taken up. In view thereof, matter is adjourned.

Put up for the purpose fixed on 28/10/2020.

A copy of this order be sent to the filing/computer branch Tis Hazari Court, Delhi for uploading the same on the official website of District Courts.

Bharat Aggarwal  
C.J-02, West, THC, Delhi  
dt.17/08/2020

**IN THE COURT OF SH. BHARAT AGGARWAL, CIVIL JUDGE-  
02 (WEST), TIS HAZARI COURT, DELHI**

**SUIT NO.612033/2016**

Smt. Rajender Sachar

Plaintiff

Versus

Sh. Sudesh Sharma

Defendant

**THROUGH CISCO WEBEX VIDEO CONFERENCING**

Date:17/08/2020

Present:- None.

Matter is listed for PE. As per the Circular No.26/DHC/2020 dt.30/07/2020 of Hon'ble High Court of Delhi, only the ex-parte evidence matters are to be taken up and contested evidence matters are not to be taken up. In view thereof, matter is adjourned.

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Bharat Aggarwal  
C.J-02, West, THC, Delhi  
dt.17/08/2020

**IN THE COURT OF SH. BHARAT AGGARWAL, CIVIL JUDGE-  
02 (WEST), TIS HAZARI COURT, DELHI**

**SUIT NO.611016/2016**

Sh. Ravinder Pal Singh

Plaintiff

Versus

Ms. Saroj Sood

Defendant

**THROUGH CISCO WEBEX VIDEO CONFERENCING**

Date:17/08/2020

Present:- None.

Matter is listed for DE. As per the Circular No.26/DHC/2020 dt.30/07/2020 of Hon'ble High Court of Delhi, only the ex-parte evidence matters are to be taken up and contested evidence matters are not to be taken up. In view thereof, matter is adjourned.

Put up for the purpose fixed on 28/10/2020.

A copy of this order be sent to the filing/computer branch Tis Hazari Court, Delhi for uploading the same on the official website of District Courts.

Bharat Aggarwal  
C.J-02, West, THC, Delhi  
dt.17/08/2020



**IN THE COURT OF SH. BHARAT AGGARWAL, CIVIL JUDGE-  
02 (WEST), TIS HAZARI COURT, DELHI**

**SUIT NO.607045/2016**

Ms. Saraswati Rathore

Plaintiff

Versus

Delhi Development Authority

Defendant

**THROUGH CISCO WEBEX VIDEO CONFERENCING**

Date:17/08/2020

Present:- None for plaintiff.

Sh. Mukesh Kumar, Ld. Counsel for defendant no.3.

None joined the video conferencing on behalf of plaintiff, therefore, the matter could not be heard.

Put up for purpose fixed on 28/10/2020.

A copy of this order be sent to the filing/computer branch Tis Hazari Court, Delhi for uploading the same on the official website of District Courts.

Bharat Aggarwal  
C.J-02, West, THC, Delhi  
dt.17/08/2020

**IN THE COURT OF SH. BHARAT AGGARWAL, CIVIL JUDGE-  
02 (WEST), TIS HAZARI COURT, DELHI**

**SUIT NO.613146/2016**

Ms. Deep Kumari Batra

Plaintiff

Versus

Sh. Puneet Batra

Defendant

**THROUGH CISCO WEBEX VIDEO CONFERENCING**

Date:17/08/2020

Present:- None for plaintiff.

Sh. Rajeev Kapoor, Ld. Counsel for defendant no.1.

Sh. Saransh Goel, Ld. Counsel for defendant no.2.

It is stated that settlement may be arrived at between the parties as settlement talks are going on between the parties.

Put up for settlement/further proceedings on 28/10/2020.

A copy of this order be sent to the filing/computer branch Tis Hazari Court, Delhi for uploading the same on the official website of District Courts.

Bharat Aggarwal  
C.J-02, West, THC, Delhi  
dt.17/08/2020

**IN THE COURT OF SH. BHARAT AGGARWAL, CIVIL JUDGE-  
02 (WEST), TIS HAZARI COURT, DELHI**

**SUIT NO.150/2017**

Ms. Ram Pyari

Plaintiff

Versus

Sh. Dharampal

Defendant

**THROUGH CISCO WEBEX VIDEO CONFERENCING**

Date:17/08/2020

Present:- None.

None joined the video conferencing, therefore, the matter could not be heard.

Put up for purpose fixed on 28/10/2020.

A copy of this order be sent to the filing/computer branch Tis Hazari Court, Delhi for uploading the same on the official website of District Courts.

Bharat Aggarwal  
C.J-02, West, THC, Delhi  
dt.17/08/2020

**IN THE COURT OF SH. BHARAT AGGARWAL, CIVIL JUDGE-  
02 (WEST), TIS HAZARI COURT, DELHI**

**SUIT NO.972/2017**

Ms. Pooja Manchanda

Plaintiff

Versus

Sh. Nitin Bhalla

Defendant

**THROUGH CISCO WEBEX VIDEO CONFERENCING**

Date:17/08/2020

Present:- None.

None joined the video conferencing, therefore, the matter could not be heard.

Put up for purpose fixed on 28/10/2020.

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Bharat Aggarwal  
C.J-02, West, THC, Delhi

dt.17/08/2020

**IN THE COURT OF SH. BHARAT AGGARWAL, CIVIL JUDGE-  
02 (WEST), TIS HAZARI COURT, DELHI**

**SUIT NO.608267/2016**

Sh. Sunil Kumar

Plaintiff

Versus

Delhi Development Authority

Defendant

**THROUGH CISCO WEBEX VIDEO CONFERENCING**

Date:17/08/2020

Present:- None.

None joined the video conferencing, therefore, the matter could not be heard.

Put up for purpose fixed on 28/10/2020.

A copy of this order be sent to the filing/computer branch Tis Hazari Court, Delhi for uploading the same on the official website of District Courts.

Bharat Aggarwal  
C.J-02, West, THC, Delhi  
dt.17/08/2020

**IN THE COURT OF SH. BHARAT AGGARWAL, CIVIL JUDGE-  
02 (WEST), TIS HAZARI COURT, DELHI**

**SUIT NO.607459/2016**

Sh. Ramesh Chand

Plaintiff

Versus

Sh. Naresh Kumar

Defendant

**THROUGH CISCO WEBEX VIDEO CONFERENCING**

Date:17/08/2020

Present:- None.

None joined the video conferencing, therefore, the matter could not be heard.

Put up for purpose fixed on 28/10/2020.

A copy of this order be sent to the filing/computer branch Tis Hazari Court, Delhi for uploading the same on the official website of District Courts.

Bharat Aggarwal  
C.J-02, West, THC, Delhi  
dt.17/08/2020

**IN THE COURT OF SH. BHARAT AGGARWAL, CIVIL JUDGE-  
02 (WEST), TIS HAZARI COURT, DELHI**

**SUIT NO.612011/2016**

Sh. Sohan Lal

Plaintiff

Versus

Union Of India

Defendant

**THROUGH CISCO WEBEX VIDEO CONFERENCING**

Date:17/08/2020

Present:- None.

None joined the video conferencing, therefore, the matter could not be heard.

Put up for purpose fixed on 28/10/2020.

A copy of this order be sent to the filing/computer branch Tis Hazari Court, Delhi for uploading the same on the official website of District Courts.

Bharat Aggarwal  
C.J-02, West, THC, Delhi

dt.17/08/2020

**IN THE COURT OF SH. BHARAT AGGARWAL, CIVIL JUDGE-  
02 (WEST), TIS HAZARI COURT, DELHI**

**SUIT NO.611398/2016**

Sh. Kul Narain

Plaintiff

Versus

Sh. Dhruv Kumar & Others

Defendants

**THROUGH CISCO WEBEX VIDEO CONFERENCING**

Date:17/08/2020

Present:- Sh. Vivek Malhotra, Ld. Counsel for the plaintiff.

None for defendants.

Vide separate judgment announced today through video conferencing through Cisco Webex Application, the suit of the plaintiff has been dismissed.

Decree sheet be prepared accordingly. File be consigned to record room after completing the necessary formalities.

A copy of this order be sent to the filing/computer branch Tis Hazari Court, Delhi for uploading the same on the official website of District Courts.

Bharat Aggarwal  
C.J-02, West, THC, Delhi  
dt.17/08/2020



**IN THE COURT OF SH. BHARAT AGGARWAL, CIVIL JUDGE-  
02 (WEST), TIS HAZARI COURT, DELHI**

**SUIT NO.611425/2016**

Sh. Atul Berry

Plaintiff

Versus

Delhi Development Authority

Defendant

**THROUGH CISCO WEBEX VIDEO CONFERENCING**

Date:17/08/2020

Present:- None.

None joined the video conferencing, therefore, the matter could not be heard.

Put up for purpose fixed on 28/10/2020.

A copy of this order be sent to the filing/computer branch Tis Hazari Court, Delhi for uploading the same on the official website of District Courts.

Bharat Aggarwal  
C.J-02, West, THC, Delhi

dt.17/08/2020

**IN THE COURT OF SH. BHARAT AGGARWAL, CIVIL JUDGE-  
02 (WEST), TIS HAZARI COURT, DELHI**

**SUIT NO.547/2020**

Sh. Ram Kishore

Plaintiff

Versus

Ms. Manju @ Poonam

Defendant

**THROUGH CISCO WEBEX VIDEO CONFERENCING**

Date:17/08/2020

Present:- Sh. Gaurav Bhardwaj, Ld. Counsel for plaintiff.

An application u/o VI R.17 CPC and another application u/o 1 R.10 CPC alongwith amended memo of parties have been filed on behalf of plaintiff electronically.

Plaintiff wants to implead defendant no.2 i.e. the son of the plaintiff and husband of defendant no.1 and formal amendments are sought in the plaint pertaining to change of the nomenclature of the details of defendant no.2 i.e. his son.

The suit is at the initial stage and even the summons have not been issued to the defendant. In these circumstances, in view of the reasons stated in the applications and in the interest of justice, both the applications are allowed. The amended plaint filed electronically is hereby taken on record.

Let an affidavit be filed by the plaintiff disclosing the E-mail address and Whatsapp Mobile number of the defendant.

After filing of the affidavit let summons of the suit and notice of interim application U/O XXXIX R.1 & 2 CPC be issued upon the defendant through Whatsapp, E-mail and through Speed Post, Courier, etc.

Let an affidavit of service be filed at least three days in advance of the next date of hearing by the plaintiff.

Let the complete original paper book be filed in physical form in court within three days from today.

Put up for further proceedings on 28/08/2020.

A copy of this order be sent to the filing/computer branch Tis Hazari Court, Delhi for uploading the same on the official website of District Courts.

Bharat Aggarwal  
C.J-02, West, THC, Delhi  
dt.17/08/2020

**IN THE COURT OF SH. BHARAT AGGARWAL, CIVIL JUDGE-  
02 (WEST), TIS HAZARI COURT, DELHI**

**SUIT NO.       /2020**

Stat Bank of India

Plaintiff

Versus

Mr. Rohit Jain

Defendant

Date:17/08/2020

Fresh suit received by way of assignment vide order dt.07/08/2020 of Ld. Senior Civil Judge, Delhi, it be checked and registered. It is a suit U/O 37 CPC for recovery of Rs.2,91,287/-.

Put up for consideration on 07/09/2020.

Bharat Aggarwal  
C.J-02, West, THC, Delhi  
dt.17/08/2020

**IN THE COURT OF SH. BHARAT AGGARWAL, CIVIL JUDGE-  
02 (WEST), TIS HAZARI COURT, DELHI**

**SUIT NO.       /2020**

M/s AAV Mineral & Chemical Industries Pvt. Ltd.

Plaintiff

Versus

M/s Gokul Polymers Pvt. Ltd.

Defendant

Date:17/08/2020

Fresh suit received by way of assignment vide order dt.07/08/2020 of Ld. Senior Civil Judge, Delhi, it be checked and registered. It is a suit for recovery of Rs.2,97,532/-.

Put up for consideration on 08/09/2020.

Bharat Aggarwal  
C.J-02, West, THC, Delhi  
dt.17/08/2020

**IN THE COURT OF SH. BHARAT AGGARWAL, CIVIL JUDGE-  
02 (WEST), TIS HAZARI COURT, DELHI**

**SUIT NO.       /2020**

Kalra Hospital SRCNC Pvt. Ltd.

Plaintiff

Versus

Mr. Rakesh Kumar Gaur & Another

Defendants

Date:17/08/2020

Fresh suit received by way of assignment vide order dt.07/08/2020 of Ld. Senior Civil Judge, Delhi, it be checked and registered. It is a suit for recovery of Rs.1,19,257/-.

Put up for consideration on 09/09/2020.

Bharat Aggarwal  
C.J-02, West, THC, Delhi  
dt.17/08/2020